

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

~~FREE COPY U/R 22
OF C.A.T. (PROCEDURE)
O.A. NO. 387/2009, O.A. NO. 418/2009, O.A. NO. 421/2009,
O.A. NO. 429/2009 & O.A. NO. 446 OF 2009~~

Wednesday, this the 26th day of August, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

1. O.A. NO. 387 OF 2009 :

1. Reynold A.R.,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Bhavan, Alappuzha,
residing at Aresseril House,
Thumpoly P.O., Alappuzha – 688 008.

2. Pushpan K.K.,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Bhavan, Alappuzha,
residing at Puthen Purackal,
Arattuvazhi Ward, Alappuzha.

3. C.D. Philip,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Exchange, Pathirappalli,
residing at Champacad House,
Pathirappally P.O., Poomkavoo,
Alappuzha.

4. Supradas T.M.,
Telecom Mechanic,
Office of the Divisional Engineer (Installation),
Bharat Sanchar Nigam Limited (BSNL),
Telephone Bhavan, Alappuzha,
residing at Thykkoottathil House,
Pollathar P.O., Alappuzha.

P. Muraleedharan,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Exchange, S.L. Puram,
residing at Kodumpattuvelli,
S.N. Puram P.O., Alappuzha – 688 582.



6. K.K. Radhakrishnan Nair,
 Telecom Mechanic,
 Office of the Divisional Engineer (Installation),
 Bharat Sanchar Nigam Limited (BSNL),
 Telephone Bhavan, Alappuzha,
 residing at Puthenkandathil House,
 Aryad North P.O., Valiya Kalavoor,
 Alappuzha District.

7. P. Joseph,
 Telecom Mechanic,
 Bharat Sanchar Nigam Limited (BSNL),
 Telephone Exchange, Kuthiathodu,
 Alappuzha District, residing at
 Chithrakkal House, Kodamthuruth,
 Kuthiathodu P.O., Cherthala.

8. Joy Joseph,
 Telecom Mechanic,
 Bharat Sanchar Nigam Limited (BSNL),
 Telephone Exchange, Aroor P.O.,
 residing at "Rose Villa", Aroor P.O.,
 Alappuzha District. ...

Applicants

(By Advocate Mr. T.C.G. Swamy)

versus

1. Union of India represented by the
 Secretary to the Government of India,
 Ministry of Communications,
 (Department of Telecommunications),
 New Delhi.

The Chairman-cum-Managing Director,
 Bharat Sanchar Nigam Ltd.,
 New Delhi.

The Chief General Manager (Telecom),
 Bharat Sanchar Nigam Ltd.,
 Kerala Circle, Trivandrum.

4. The General Manager (Telecom),
 Bharat Sanchar Nigam Ltd.,
 Telecom District,
 Alappuzha – 688 011.

5. The Accounts Officer (Est),
 Office of the General Manager,
 Telecom District,
 Alappuzha – 688 011. ...

Respondents

(By Advocate Mr. N. Nagaresh)

2. **O.A. NO. 418 OF 2009 :**

1. B. Vijayan Nair,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
External North, Kayamkulam,
residing at BSNL Type-II Quarters,
Kayamkulam.
2. S. Geethamony,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Pattanakkad Exchange, Cherthala,
Residing at Vayalapuram,
Thirumala Bhagam P.O.,
Thuravoor, Alleppey District.

... Applicants

(By Advocate Mr. T.C.G. Swamy)

versus

1. Union of India represented by the
Secretary to the Government of India,
Ministry of Communications,
(Department of Telecommunications),
New Delhi.
2. The Chairman-cum-Managing Director,
Bharat Sanchar Nigam Ltd.,
New Delhi.
3. The Chief General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Kerala Circle, Trivandrum.

The General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Telecom District,
Alappuzha – 688 011.

The Accounts Officer (Est),
Office of the General Manager,
Telecom District,
Alappuzha – 688 011.

... Respondents

(By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC (R1)
Advocate Mr. N. Nagaresh (R2-5))



3. O.A. NO. 421 OF 2009 :

1. K.G. Asokan,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Pattanakkad Telephone Exchange,
Pattanakkad P.O., Cherthala,
residing at Kalapurackal Nigarth,
Pattanakkad P.O., Cherthala.
2. C. Vijayappan,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Veeyapuram Telephone Exchange, Harippad,
Residing at Thottad Puthenchirayil,
Niranam Central P.O., Thiruvalla.
3. V.P. Anandan,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Karuvatta Telephone Exchange,
Near Harippad, Residing at
Chithra Bhavanam, Tamallackal North,
Tamallackal P.O., Harippad.

Applicants

(By Advocate Mr. T.C.G. Swamy)

versus

1. Union of India represented by the
Secretary to the Government of India,
Ministry of Communications,
(Department of Telecommunications),
New Delhi.
2. The Chairman-cum-Managing Director,
Bharat Sanchar Nigam Ltd.,
New Delhi.
3. The Chief General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Kerala Circle, Trivandrum.
4. The General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Telecom District,
Alappuzha – 688 011.
5. The Accounts Officer (Est),
Office of the General Manager,
Telecom District,
Alappuzha – 688 011.

Respondents

(By Advocate Mr. N. Nagaresh)



4. O.A. NO. 429 OF 2009 :

1. K. Mohanan-II,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Exchange, Thanneermukkam,
residing at Puthoorveli, S.N. Puram P.O.,
Cherthala.

2. S. Murali,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
C.DOT Exchange, Cherthala,
residing at Puthanvelikara,
Muttathiparambu P.O.,
Cherthala.

... Applicants

(By Advocate Mr. T.C.G. Swamy)

versus

1. Union of India represented by the
Secretary to the Government of India,
Ministry of Communications,
(Department of Telecommunications),
New Delhi.

2. The Chairman-cum-Managing Director,
Bharat Sanchar Nigam Ltd.,
New Delhi.

3. The Chief General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Kerala Circle, Trivandrum.

The General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Telecom District,
Alappuzha – 688 011.

4. The Accounts Officer (Est),
Office of the General Manager,
Telecom District,
Alappuzha – 688 011.

... Respondents

(By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC (R1)
Advocate Mr. N. Nagaresh (R2-5))



5. O.A. NO. 446 OF 2009 :

1. J. Antony,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Exchange, Kalchoondy,
residing at Puthenthayil, East of
Komalapuram, Avalookunnu P.O.,
Alappuzha – 688 006.
2. Renadev K.,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Exchange, Nedumudi,
residing at Naduvilakam Kalarial,
Sanathanapuram P.O.,
Alappuzha District.
3. K.S. Ramesh,
Telecom Mechanic,
Bharat Sanchar Nigam Limited (BSNL),
Telephone Exchange, Manancherry,
residing at Kaithavalappil House,
Kalavoor P.O., Alappuzha District.

Applicants

(By Advocate Mr. T.C.G. Swamy)

versus

1. The Chairman-cum-Managing Director,
Bharat Sanchar Nigam Ltd.,
New Delhi.
2. The Chief General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Kerala Circle, Trivandrum.
- The General Manager (Telecom),
Bharat Sanchar Nigam Ltd.,
Telecom District,
Alappuzha – 688 011.
- The Accounts Officer (Est),
Office of the General Manager,
Telecom District,
Alappuzha – 688 011.

Respondents

(By Advocate Mr. N. Nagaresh)

The application having been heard on 26.08.2009, the Tribunal on the same day delivered the following:



ORDER**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

By virtue of order No.LC/V/O.A. 387/2009/5 dated 22.08.2009 whereby the applicants have been given option as per provisions contained in FR 22-1(a)(i), and on the basis of the submissions made by the counsel for the respondents at the Bar that no recovery will be made without the show cause, all the O.A.s are closed.

(Dated, 26th August, 2009.)

**K. GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

rkr

CERTIFIED TRUE COPY
Date 27-8-09

Deputy Registrar

